

**Regarding need for environmental clearance on construction work in Aligarh Muslim University Centre at Kishanganj, Bihar including filling up of sanctioned posts in the institute through SAMARTH Portal-Laid**

**DR. MOHAMMAD JAWED (KISHANGANJ):** I wish to highlight the decade-long delay in fully operationalising the Aligarh Muslim University (AMU) Centre at Kishanganj, Bihar. Construction remains stalled since the beginning due to an NGT stay, even though Bihar Government's Flood Control Division report (03.10.2019) confirms the site is outside the river bed and active flood plain. The State amended its Building Bylaws in 2022; construction of the adjoining Police Lines has since resumed under the same norms. Yet, as informed by the Ministry in September 2025, no environmental clearance application has reached State Environment Impact Assessment Authority (SEIAA) Bihar on the Parivesh Portal. Furthermore, though the Centre was notified functional in 2014 and classes continue in temporary buildings, the Ministry of Education has repeatedly directed AMU to fill more than 120 sanctioned teaching and non-teaching posts exclusively through the SAMARTH Portal. Till date, these posts remain vacant and the Kishanganj Centre is not integrated with the SAMARTH Portal, causing persistent hardship to students and existing staff. I urge the Honble Ministers of Environment, Forest & Climate Change and Minister of Education to kindly inform the House about the definite timeline for environmental clearance and removal of NGT stay; and immediate action to ensure filling of all sanctioned posts through SAMARTH Portal.